

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-OCW-111/2020**

Vernekar Petroleum ..... Applicant.  
Vs  
Hindustan Petroleum Corp. Ltd. .... Respondent.

Shri S. D. Lotlikar, Senior Advocate with Shri T. Sequeira, Advocate for  
the applicant.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 9th September 2020.**

P.C.

Issue notice to the respondent, returnable on 23.9.2020.

**DAMA SESHADRI NAIDU, J.**

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